

Seventeenth Loksabha

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Title: Introduction of the Antiquities and Art Treasures (Amendment) Bill, 2019 (*Amendment of Section 2, etc*).

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET):

Sir, I beg to move for leave to introduce a Bill further to amend the Antiquities and Art Treasures Act, 1972.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Antiquities and Art Treasures Act, 1972.”

The motion was adopted.

SHRI LAVU SRIKRISHNA DEVARAYALU : Sir, I introduce** the Bill.

16.28 ½ hrs